

**Before the Appellate Tribunal for Electricity
Appellate Jurisdiction)**

**Appeal No.56 of 2009 &
IA No. 144 , 145 & 248 of 2009**

Dated: 4th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Jindal Poly Films Ltd.

... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission

... Respondent (s)

Counsel for the Appellant (s) : Ms. Suruchi Aggarwal
Mr. K.K. Gupta

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for MERC.

ORDER

As agreed by the learned counsel for the parties, post
the matter on **26.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**